

Sharda Prasad Rawat. Similar other incidents have occurred in Uttar Pradesh. Such mala fide actions are being taken against political adversaries there for the past few days. Politicians are being put in jail. Mr. Speaker, Sir, it is a very important matter, it requires serious attention. Recently, Ms. Mayavati and Shri D.P. Yadav, the M.L.As were put behind the bars.....(Interruptions)....Yesterday, in Bulandshahar, I...(Interruptions)

MR. SPEAKER: You need not narrate the whole story.

(Interruptions)

SHRI MOHAMMAD ALI ASHRAF FATMI: Mr. Speaker, Sir, please hear him...(Interruptions)

MR. SPEAKER: No, it is not so. No attention will be paid to it.

(Interruptions)

SHRI MOHAMMAD ALI ASHRAF FATMI: It happened yesterday only Shri Virendra Singh Laur and Shri Ravindra Singh are our important party workers. One of them in Convenor of Bulandshahar Janara Dal, and the other is the President. They have been put in jail. The police personnel even looted their house and are trying to detain them under NSA. I met them yesterday only. It is a very serious matter. This should be looked into.....(Interruptions)... What are you saying? They should not be terrorised like this. Political workers are being put behind the bars. One of them is the President of our Shikarpur block and the other is convenor of the district Janata Dal. Such a treatment is being meted out to them. In this way, party workers are being selected to political vendetta in entire U.P. You must think over it seriously. (Interruptions)

[English]

SHRI BASU DEB ACHARIA (Bankura): About 80 units of Single super Phosphate all over the country are facing closure because of the ceiling imposed by the Government of India. The ceiling of Rs. 890 per tonne on Single Super Phosphate has been imposed from 14.8.1991. Because of this ceiling, already nine units have been closed down and other units will be closed down within a month.

There is one unit in my constituency and that unit also will be closed down. The Single Super Phosphate which is the poor farmer's fertilizer used to cost about Rs. 60 per tonne. When these units will be closed down because of the policy of the Government and because of the ceiling imposed by the Government, DAP will have to be imported. It will cost about Rs. 250 crores worth of foreign exchange.

Single Super Phosphate units employ 25000 workers directly and indirectly many more. Thousands of workers will be unemployed and poor farmers will not get this Single Super Phosphate. The conditionality has been imposed by International Monetary Fund because they want that the Government of India should import DAP whereas our indigenous units are facing closure. So I demand that the ceiling which has been imposed on these small units all over the country - this order - should be withdrawn and the units which are facing closure should be allowed to draw whatever they used to draw before the issuance of this order.

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI (Hyderabad): Mr. Speaker, Sir, through you, I would like to draw the attention of the Minister of Human Resource Development that under Article 30(A) of the Constitution

the Minorities have been granted rights to run institutions. But in a recent verdict given by the Supreme Court, it has been said that 50 per cent seats should be reserved for the non-Minorities. The People belonging to the Minorities themselves cannot educate their children and with this verdict there is an apprehension of closure of many institutions. If it is a fact, then will the Government Institutions provide 50 per cent reservation for the minorities. This has created fear among the people of the minorities. I, therefore, want the hon. Minister to make a statement in this regard and clarify the policy of the Government in the matter. Does he intend to bring forward any legislation in this regard?

SHRIMATISAROJ DUBEY (Allahabad):

Mr. Speaker, Government is going to implement its plan to increase the working hours of the Assistant Station Masters, Porters, Lever Men working at Phaphamau Railway Junction bye-pass from 8 hours to 12 hours. Orders have been issued to implement this plan. Therefore, through you I would like to caution the Minister of Railways that phaphamau Junction is a very important junction. Trains and goods trains from tall directions pass through this junction.

MR. SPEAKER: Such questions raised regarding stations and junctions should not be

SHRIMATI SAROJ DUBEY: Mr. Speaker, Sir, this plan is about to be implemented.

MR. SPEAKER: I will ask the hon. Minister to look into it.

[*English*]

I will ask him to look into it.

[*Translation*]

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Speaker, Sir, through you I would like to draw the attention of the Minister of Agriculture to the difficulties being faced by the farmers of Rohtas, Bhabua, Buxar, Arrah, Aurangabad, Gaya and Palamu districts of Bihar. Sir, today the farmers want to sell their paddy but there is no procurement centre of the Government to give reasonable price to them. The farmers want to cultivate but they have no fertilizers. They want to sow good seeds but they do not get quality seeds. Through you I would like to draw the attention of the Minister of Agriculture to make available fertilizers and seeds in sufficient quantity for these districts and make arrangements to open procurement Centres to purchase paddy at reasonable price there. Today the prices of seeds and fertilizers have increased very much and the farmers are facing difficulties in getting seeds and fertilizers at fixed price.

[*English*]

SHRIMATI DIL KUMARI BHANDARI (Sikkim): I would like to draw the attention of the Home Minister through you Sir, that more than 200 people of the north-eastern States belonging to Akhil Bharatiya Nepali Bhasha Samiti are on a token hunger strike for 24 hours at Janpath. The Nepali speaking people of this country have been persistently demanding the inclusion of Nepali language in the 8th Schedule of the Constitution. During the last Lok Sabha, that is the 9th Lok Sabha, more than 90 Members of Parliament from both the Houses had signed a memorandum and represented to the then Prime Minister. This time also, more than 104 hon. Members have signed a memorandum which is going to be presented to the Prime Minister. This language is a very rich language and has been recognised by the Sahitya Academy of India. A good